

**NOTIFICATIONS UNDER GOVERNMENT SAVINGS BANKS ACT, POST OFFICE SAVINGS BANKS RULES, DELHI SALES TAX ACT AND CUSTOMS ACT**

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH):** I beg to lay on the Table:—

(1) A copy of the Post Office Savings Banks (Amendment) Rules, 1979 (Hindi and English versions) published in Notification No. G.S.R. 311(E) in Gazette of India dated the 31st March, 1979, under sub-section (3) of section 15 of the Government Savings Banks Act, 1873. [Placed in Library. See No. LT-4289/79].

(2) A copy of Notification No. G.S.R. 312(E) (Hindi and English versions) published in Gazette of India dated the 31st March, 1979 notifying rate of interest on a Public Account in the Post Office Savings Banks, issued under rule 9 of the Post Office Savings Bank Rules, 1965. [Placed in Library. See No. LT-4290/79].

(3) A copy of the Delhi Sales Tax (Second Amendment) Rules, 1979 (Hindi and English versions) published in Notification No. F.4(2)/78-Fin.(G) in Delhi Gazette dated the 26th March, 1979, under section 72 of the Delhi Sales Tax Act, 1975. [Placed in Library. See No. LT-4291/79].

(4) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

(i) G.S.R. 518 published in Gazette of India dated the 7th April, 1979 regarding exemption to Canisters from the whole of basic, additional and auxiliary duties of customs, together with an explanatory memorandum.

(ii) G.S.R. 240(E) published in Gazette of India dated the 9th April, 1979, regarding revised rate of exchange for conversion

of Pound Sterling into Indian currency or *vice-versa*, together with an explanatory memorandum [Placed in Library. See No. LT-4292/79].

12.35 hrs.

**ANNOUNCEMENT RE: REPORTS OF SUB-COMMITTEE ON DEFENCE OF THE ESTIMATES COMMITTEE**

**MR. SPEAKER:** I have to inform the House that the Chairman of the Estimates Committee, Shri Satyendra Narayan Sinha, has under proviso to clause (viii) (a) of Direction 101 of Directions by the Speaker has presented to me a copy each of the Reports of the Sub-Committee on Defence of the Estimates Committee on (i) Assessment of Potential Threat to India's Security and (ii) Modernisation of Defence—Navy. The Sub-Committee at their sittings held on 19th and 20th March, 1979, had approved these Reports. As in the view of the Sub-Committee, these Reports contain information of classified nature, the disclosure of which is likely to be prejudicial to national security, the Chairman has desired that these Reports may be treated as Secret and has also desired me to forward these reports to Government. I have accordingly forwarded these reports to the Deputy Prime Minister and Minister of Defence with a request that the action taken thereon may, in due course, be intimated to the Chairman, Estimates Committee.

**MR. SPEAKER:** Now, we take up Calling Attention.

**SHRI JYOTIRMOY BOSU (Diamond Harbour):** Sir, I have written to you in this regard on 15th April...

**MR. SPEAKER:** You are not one of the persons; you cannot....